

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.159 of 2017 CP(IB)172/10/HDB/2017
NAME OF THE COMPANY	Super Agri Seeds Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	
	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature
SRINIVAS RAVI	Party in Person Hanaging Doueter	MD	ravishinum_sayaboo.com	I Rami

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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P. Siharsha Reddy	R-2	9246297760	\$

Heard Shri Srinivas Ravi, Petitioner (Party-in person) and Shri G. Durga Bose and Shri P. Sriharsha Reddy, Learned Counsels for the Respondents.

CA No. 159/2017 in CP (IB) 172/10/HDB/2017 disposed of separately,

Member (T)

Member (J)

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